

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 6th September, 2024

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that in view of non-availability of Hon'ble The Chief Justice, Hon'ble Mr. Justice A. Bimol Singh and Hon'ble Mr. Justice A. Guneshwar Sharma to hold Court sitting as their Lordships will be attending the "Annual Flagship Conference, Techlaw Fest at Marina Bay Sands, Singapore on being invited by Singapore Academy of Law" from 9th to 13th September, 2024, it is notified as under:

- 1) Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui will hold Single Bench sitting on 9th, 10th and 11th September, 2024;
- 2) All fresh Single Bench matters including the matters already fixed on 9th, 10th, 11th, 12th and 13th September, 2024 will be listed on the same day before the Single Bench of Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui for hearing and/or fixing dates;
- 3) Regular Division Bench matter of Hon'ble The Chief Justice & Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui to be listed on 9th, 10th and 11th September, 2024 will be re-scheduled on 17th, 18th, 23rd and 24th September, 2024; and
- 4) Special Division Bench matter fixed on 13th September, 2024 will be rescheduled on 19th September, 2024.

Interim orders, if any shall stand extended.

By Order etc.

Sd/-

(KH. AJIT SINGH)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/18141-58

Imphal, the 6th September, 2024

Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. All the Joint Registrars, High Court of Manipur.
13. All the Deputy Registrars, Language Officer, High Court of Manipur.
14. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
15. The System Analysts, High Court of Manipur.
- *He is requested to upload the same on official website.*
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters, High Court of Manipur.
18. The Concerned/Guard File.